

**Land for Ex-Servicemen in Coimbatore**

15. **Shri K. Ramani:**  
**Shri Umanath:**

Will the Minister of Defence be pleased to state:

(a) whether Government have received any representation from the Ex-servicemen's Welfare Association of Coimbatore for the allotment of land for construction of houses;

(b) whether Government have considered the representation; and

(c) if so, the decision taken by Government in the matter?

The Minister of Defence (Shri Swaran Singh): (a) Yes, Sir.

(b) The representation was forwarded to Madras State Soldiers', Sailors' and Airmen's Board for consideration.

(c) Does not arise. It is for the State authorities to decide the matter.

**Arrest and Harassment of Indian Survey Officials by Pakistan authorities**

16. **Shri M. Rampure:**  
**Shri Ramachandra Veerappa:**  
**Shri N. K. Sanghi:**  
**Shri Hukam Chand**  
**Kachwal:**  
**Shri Ram Singh Ayarwal:**  
**Shri Y. A. Prasad:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that a number of Indian Survey Officials were arrested and harassed by the Pakistan authorities at the border recently; and

(b) if so, the steps taken by Government in the matter?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir. On 11th January 1967, three members of an Indian Survey party were kidnapped by the East Pakistan Rifles men from Narukhaki, District Murshidabad (inside Indian territory) while they

were waiting for the arrival of the Pakistan Survey party. Strong protests were lodged with the Government of East Pakistan. Two of them were released after several hours and allowed to return to India. The third one was released on 25th January 1967 after a trial at Rajshahi. The contention of the Government of Pakistan was that the three persons were arrested inside Pakistan territory and that, while two of them were released as soon as their identity was established, the third one was detained as he did not possess travel documents. The Government of East Pakistan was told by the State Government of West Bengal that its contention was not correct because in terms of a decision arrived at during the 85th Conference of the DLRs, it had been decided that travel documents were not needed by officials of that particular category as they were not required to cross the border and that the person concerned had not in fact crossed into Pakistan territory.

(b) The matter was discussed in the 86th Conference of Directors of Land Records and Surveys of West Bengal and East Pakistan held in Calcutta on the 29th and 30th March, 1967 and it has been decided that, to stop recurrence of such incidents, all Survey Staff on either side must in future carry valid travel documents.

**प्राकाशवाणी से करमायगी गाने**

17. श्री श्रीमदकाश स्वामी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्राकाशवाणी से करमायगी गाने (श्रोताओं के अनुरोध पर) प्रसारित करने के सम्बन्ध में कोई नियम है ; और

(ख) क्या करमायगी कार्यक्रम बनाते समय देश के हितों तथा श्रोताओं की रूचि का भी ध्यान रखा जाता है ?

सूचना और प्रसारण मंत्री (श्री कै० कै० लालू) : (क) करमायगी कार्यक्रम